

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial, Jammu)

TrP(C) No. 1/2023

Suresh Kumar Raina & Ors.

...Petitioners.

Versus

Ravi Ji Raina and Ors.

...Respondents.

Notice to respondents:

1. Ravi Ji Raina
2. Ashok Ji Raina
3. Shuban Ji Raina

All sons of Late Gopinath Raina

All residents of Balhama, Tehsil Srinagar, Kashmir.

6. Tehsildar Pantha Chowl, Srinagar, DC Office, Tankipora, Srinagar.

Whereas, in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the **Respondents** named above cannot be effected in any ordinary manner, hence, proclamation is hereby issued against the above named respondents to appear before this Court on 13.9.23 09.00 A.M. or the next working day if 13.9.23 is declared holiday, in person or some recognized agent failing which appropriate order will be passed.

Given under my hand and seal of this Court on 7th day of August, 2023.

No.: 8060

Registrar (Judl.)
High Court of J&K
High Court of J&K and Ladakh
Jammu

Dated: 7-8-23

Copy of the above forwarded to the:

1. The Editor, Daily Excelsior, Jammu for publishing the notice in the newspaper, cutting of the paper be sent to this office.
2. CPC, e-Court, High Court of J&K and Ladakh, Jammu/Srinagar, for uploading the same on the official website of the High Court of J&K and Ladakh.

Registrar (Judl.)
Registrar Judicial
High Court of J&K
High Court of J&K and Ladakh
Jammu

7/8/23